(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) The New Delhi Municipal Council (NDMC) has informed that persons engaged on contract basis are paid in accordance with the recommendations of Central Pay Commission. The judgment 26.10.2016 of the Hon'ble Supreme Court in the matter State of Punjab and Ors. *Versus* Jagjit Singh and Ors. (Civil Appeal No. 213 of 2013) is under consideration.

(e) and (f) The said rule is applicable in case of workmen employed by the contractor and engaged in work awarded to the said contractor on behalf of the Principal Employer, which is not the case in NDMC.

Rape kits in police stations

- 2333. SHRI A. K. SELVARAJ: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that 20 to 30 per cent of sexual assaults take place in shelter homes in the country;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government is considering to buy 79 lakh rape kits and distribute these across the country;
- (d) whether it is also a fact that Government is considering that all the police stations in the country should have at least three rape kits; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) No separate data is maintained on sexual assaults in the shelter homes.

- (c) The Bureau of Police Research and Development (BPR&D) under the Ministry of Home Affairs (MHA) is undertaking a training course for Investigation Officers and Prosecution Officers on collection, storage and transportation of forensic evidence in sexual assault cases, including use of Sexual Assault Evidence Collection Kit (SAECK). BPR&D is providing 100 SAECK to each State/UT as part of training for orientation.
- (d) and (e) As per List-II in the Seventh Schedule to the Constitution, 'Police' and 'Public Order' are State subjects and the States are competent to equip their police stations suitably.